

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3385

ANSWERED ON:23.08.2011

CONSUMER CONTRACTS

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Vijay Bahadur;Singh Shri Yashvir

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to amend the Consumer Protection Act, 1986 to make it more effective and stringent;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to protect the interest of consumers against unfair contracts?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (c): Yes, Madam. There is a proposal under consideration to further amend the Consumer Protection Act, 1986 to make it more effective and stringent.